## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 64/14	TP 67/16	Hearing	397/398	Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM				
Į.	Rajasekhen VK 95001 53344	Counsel	for the	petitioner	Rajanthen.	
2.	s. Kedernath		ř.	Rupendert	May	

Counsel for petitioner is present. PCS for respondent is also present. Counsel for petitioner requested time to submit arguments. PCS reported that the matter may be deferred till the disposal of the criminal case said to have been pending in the Criminal Court. The Tribunal expressed as to how the criminal case is connected to the matter pending before this Tribunal.

For hearing list it on 26.07.2017.

MEMBER (J)

MEMBER (T)